

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO.3825**  
TO BE ANSWERED ON THE 22<sup>ND</sup> DECEMBER, 2015

**CCFI'S REPORT ON ORGANIC FARMING**

3825. SHRI B. SRIRAMULU:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government had sanctioned Rs. 2,500 crore for the promotion of organic farming during the 11th Five Year Plan and if so, the details thereof;
- (b) whether the Crop Care Federation of India (CCFI) has reported any irregularities/loss with regard to allocation and utilisation of the said amount due to bogus claims;
- (c) if so, the details thereof; and
- (d) the action taken by the Government thereon?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI MOHANBHAI KUNDARIA)

(a): No, Madam. Government had not sanctioned Rs.2,500 crore for the promotion of organic farming during the 11<sup>th</sup> five year plan. However, the budget allocated for National Project on Promotion of Organic Farming during the 11<sup>th</sup> five year plan is as under:

(Rs. in crore)

| 2007 - 2012 |                   |
|-------------|-------------------|
| Total RE    | Total Expenditure |
| 118.38      | 70.81             |

(b) to (d): No reports of irregularities in funding/allocation and utilization of the amount due to bogus claims for organic farming.

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